

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :


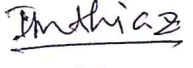
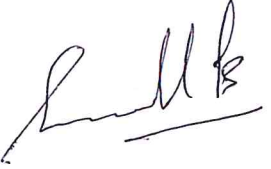

**PETITION NUMBER** : CP/10/2016

**NAME OF THE PETITIONER(S)** : Travancore Solvents & Oils

**NAME OF THE RESPONDENT(S)** : M/s Kerala Chamber of Commerce & Industry & 5 Ors

**UNDER SECTION** : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- |    |   |  |   |
|----|---|--|---|
| 1. | T.K. Bhaskar<br>Atchil Jain                   | Counsel for 5 <sup>th</sup> Respondent |  |
| 2. | Imthiaz Ahmed v.K<br>For K. Gautham<br>Kumar  | Counsel for R 1                        |  |
| 3. | Surendhar B<br>for Anil Nair.<br>(9862523122) | Counsel for R2, R3,<br>R4 and R6       |  |
| 4. | Deepa M.<br>for Adv. B. Dhanaaraj             | Counsel for Petitioners                |  |

**ORDER**

Counsel for petitioner present. Counsel for R1 & R5, R4 & R6 are present. Counsel for R5 prayed time for filing rejoinder to the CA filed by him for deleting his name from the array of parties. Time extended at request with a direction to furnish copy of the same to the other side before the next date of hearing. Put up on 11.08.2017 at 10.30 A.M.



**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**

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